



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 103 Dispur, Friday, 17th February, 2023, 28th Magha, 1944 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 17th February, 2023

No. LGL.235/2022/20.— The following Act of the Assam Legislative Assembly which received the assent of the Hon'ble Governor of Assam on 10th February, 2023 is hereby published for general information.

ASSAM ACT NO. XVII OF 2023

(Received the assent of the Governor on 10th February, 2023)

THE ASSAM CINEMA (REGULATION) (AMENDMENT) ACT, 2022

AN ACT

further to amend the Assam Cinema (Regulation) Act, 1953.

Preamble Whereas it is expedient to amend the Assam Cinema (Regulation) Act, 1953 hereinafter referred to as the principal Act, in the manner hereinafter appearing; **Assam Act
No. XIV of
1953**

It is hereby enacted in the Seventy-third Year of the Republic of India as follows:-

**Short title,
extent and
commencement**

1. (1) This Act may be called the Assam Cinema (Regulation) (Amendment) Act, 2022.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of
section 7**

2. In the principal Act, in section 7, for the words "five thousand rupees" appearing in between the words "extend to" and "and in" the words "rupees ten thousand" shall be substituted.

GEETANJALI DAS SAIKIA,
Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.